

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-18-2020****in****Criminal Writ Petition No.67 of 2020**

Mrs. Sangeeta Babu Mote

... Applicant

Versus

State of Goa & Ors.

... Respondents

Ms. H. Gopi, Advocate for the Applicant.

Shri Deepak Gaonkar, Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 17th August 2020****P.C. :**

The respondents have filed the reply. Now the applicant's counsel seeks time to go through the reply and file rejoinder, if necessary. Nevertheless, the learned counsel for both the parties agree that they will get on with the matter any day after 26th of this month and this Court may then finally dispose of the proceedings.

2. Post the matter on 27.08.2020.

DAMA SESHADRI NAIDU, J.

NH